

**GOVERNMENT OF PUDUCHERRY
OFFICE OF THE DISTRICT COLLECTOR
PUDUCHERRY**

No.1604/DRDM/Covid/2021/06

Date: 17 APR 2021

ORDER

Sub: DRDM – Covid-19 – Declaration of Community Halls as Covid Care Centers – Reg.



WHEREAS, in the wake of Novel Corona Virus (Covid-19) outbreak, which has been declared as a Notified Disaster under the provision of Disaster Management Act, 2005 has prompted the District Administration to take several preventive measures.

AND WHEREAS, in view of the sudden surge in the Covid-19 positive cases, there is an emergency requirement for shifting asymptomatic / very mild symptomatic patients who does not have requisite facility at their residence for Home isolation.

NOW THEREFORE, in exercise of the powers, conferred under the Disaster Management Act, 2005, I Purva Garg, IAS hereby order for converting the Community Hall at Jawahar Nagar, Boomianpet and Community Hall at Ashok Nagar, Lawspet as Covid Care Centers.

The roles and responsibilities of the Departments for effective functioning of the Covid Care Centers is annexed herewith.

SB
17/4/21

(PURVA GARG, IAS)
DISTRICT COLLECTOR-cum-
DISTRICT MAGISTRATE

To

1. The Senior Superintendent of Police (Law & Order)
2. The Director of Health & Family Welfare Services
2. The Director, Local Administration Department
3. The Director, Social Welfare Department
4. The Director of Civil Supplies and Consumer Affairs
5. The Deputy Collector (Rev) North, Puducherry
6. The Commissioner, Oulgaret Municipality

Copy submitted to:

1. The Hon'ble Lt. Governor, Puducherry
2. The Chief Secretary, Puducherry
3. The Secretary to Government (Revenue & Rehabilitation)
4. The Secretary to Government (Health)

Annexure

Department / Office	Role and responsibility
Health Department	The Director, Health Department has to provide the facilities such as beds, medical amenities as may be required for functioning of Covid Care Center
Oulgaret Municipality	The Commissioner, Oulgaret Municipality has to make necessary arrangements for setting of Covid Care Center in the Community Halls with basic amenities such as water, electricity, sanitation and hygiene as per Covid-19 protocol.
Social Welfare Department	The Director, Social Welfare Department has to supply basic items such as bed sheets for the patients
Department of Civil Supplies	The Director, Department of Civil Supplies has to arrange food for the patients as per the diet plan recommended by the Health Department.
Police Department	The Senior Superintendent of Police (L&O) has to ensure necessary safety and security at Covid Care Centre.
Department of Revenue & Disaster Management	The Deputy Collector (DM) and Deputy Collector (Rev) North shall facilitate and arrange for any other assistance as and when needed by the Line Departments.